

**GOVERNMENT OF INDIA  
NEW AND RENEWABLE ENERGY  
LOK SABHA**

UNSTARRED QUESTION NO:1882  
ANSWERED ON:04.12.2014  
ELECTRICITY GENERATION FROM WASTE  
Laguri Smt. Sakuntala

**Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:**

- (a) the quantum of electricity produced in Keonjhar region of Odisha from the waste during the last three years and the current year and financial assistance provided to the region by the Union Government;
- (b) whether the Government proposes to consider innovations like working with solid waste management Companies, municipal corporations and technology institutes to promote Waste-to-Energy Programme;
- (c) if so, the details thereof;
- (d) whether the Government proposes to encourage institutions, companies and municipal corporations investing in Waste-to-Energy technologies and programmes on the lines of carbon credit; and
- (e) if so, the details thereof?

**Answer**

THE MINISTER OF STATE FOR POWER, COAL & NEW AND RENEWABLE ENERGY (INDEPENDENT CHARGE) (SHRI PIYUSH GOYAL)

(a): The quantum of electricity generated from waste in Keonjhar region of Odisha during the last three years and the current year is 'Nil' and no financial assistance has been provided to this region during this period.

(b)&(c): A recent report of the Task Force on Waste-to-Energy under the chairmanship of Dr K. Kasturirangan, former Member, Planning Commission, has highlighted the need for integrated approach towards Municipal Solid Waste Management, stressing on the reduction and segregation of waste at source. The Ministry of Urban Development has informed that "Swachh Bharat Mission" (SBM) has been launched on 2nd October, 2014 with the target to make the country clean by 2nd October, 2019. The Mission covers all 4041 statutory towns/cities, as per 2011 census and the components eligible under SBM are: i. Household toilets, ii. Community toilets, iii Public toilets, and iv. Solid Waste Management. Under solid waste management, there is a provision for 20% of project cost as Viability Gap Funding, where State Governments / Urban Local Bodies can opt for any feasible waste processing technology.

(d)&(e): The Ministry of New and Renewable Energy is promoting setting up of waste-to-energy projects under a Programme on Energy from Urban, Industrial and Agricultural Wastes/Residues. The programme provides financial and fiscal incentives to the institutions, project developers and municipal corporations, as per the details given at Annexure-I. There is no proposal for linking incentives with carbon credits.